

**NATIONAL COMPANY LAW TRIBUNAL**

**NEW DELHI BENCH**

**(IB)-1071(ND)/2018**

**CORAM:**

**PRESENT: MS. DEEPA KRISHAN  
HON'BLE MEMBER(T)**

**MS. INA MALHOTRA  
HON'BLE MEMBER (J)**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING BEFORE NEW DELHI  
BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 25.10.2018.**

**NAME OF THE COMPANY: M/s. State Bank of India V/s. M/s. Shri Shyam  
Ji Ahrico Exports Pvt. Ltd.**


**SECTION OF THE COMPANIES ACT: 7 of IBC, 2016**

<b>S.NO.</b>	<b>NAME</b>	<b>DESIGNATION</b>	<b>REPRESENTATION</b>	<b>SIGNATURE</b>
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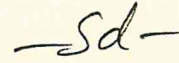
**Present: Mr. Gaurav Goel and Mr. Srikaanth S. Iyyer, Advocates for the  
Petitioner**

**ORDER**

This Bench is not satisfied with respect to the steps taken to serve the Corporate Debtor. Fresh steps be taken in terms of the previous order returnable on 19<sup>th</sup> November, 2018. Affidavit of service be filed.



**(Deepa Krishan)  
Member (T)**



**(Ina Malhotra)  
Member (J)**